

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.01.2022

ORDER NO. 14 of 2022

Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** from **24.01.2022** to **28.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 24.01.2022 to 28.01.2022	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.01.2022

ORDER NO. 16 of 2022

Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** from **14.02.2022** to **18.02.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 14.02.2022 to 18.02.2022	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. The Division Bench will sit after the Anti Dumping Bench is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar